

Government of India  
Ministry of Development of North Eastern Region

**RAJYA SABHA**  
**UNSTARRED QUESTION No. 2285**

To be answered on  
*Thursday, March 20, 2025/ 29 Phalguna, 1946 (Saka)*

**QUESTION**  
**PM-DevINE scheme**

2285 # Shri Sanjay Singh:

Will the Minister of **Development of North Eastern Region** be pleased to state:

- (a) the number of projects that have been completed and still pending so far under PM-DevINE scheme, State-wise details thereof;
- (b) the total amount allocated for PM-DevINE scheme from Financial Year 2022-23 to 2024-25 along with the details of the amount sanctioned and spent under the said scheme so far; and
- (c) whether it is a fact that ₹2200 crore was allocated for Financial Year 2024-25, which has been reduced to ₹1394 crore in the revised estimates, if so, the reasons for this deduction in the budget?

**ANSWER**

**The Minister of State of the Ministry of Development of North Eastern Region**

**[Dr. Sukanta Majumdar]**

- (a) Since its inception in October 2022, total 36 projects worth Rs. 4927.22 crore have been sanctioned up to 28.02.2025 under Prime Minister's Development Initiative for North East Region (PM-DevINE) scheme. Out of these 36 projects, two projects worth Rs.121.21 crore have already been completed. State-wise number of these projects is at **Annexure**.
- (b) PM-DevINE was announced as a new Central Sector scheme, with 100% Central funding, in the Union Budget 2022-23 and was approved by the Union Cabinet on 12 October, 2022 with a total outlay of Rs.6,600 crore for the period from 2022-23 to 2025-26. The total amounts sanctioned and that released under the scheme from 2022-23 to 2024-25 (till 28<sup>th</sup> February, 2025) are Rs.4927.22 crore and Rs.1216.53 crore, respectively.
- (c) Proposals seeking release of funds are received from the State Govts/Implementing Agencies (IAs) on the basis of progress of the projects under the Scheme. Considering the proposals received from the State Govts/IAs and the pace of utilization by the States/Agencies, an RE of Rs.1394 crore, has been proposed.

\*\*\*\*\*

**Annexure**

**Annexure to Part (a) of Rajya Sabha Unstarred Question No. 2285 for answer on  
20.03.2025 – regarding "PM-DevINE scheme"**

<b>State-wise number of projects under PM-DevINE (as on 28.02.2025)</b>			
<b>S.No.</b>	<b>States/ Others Agency</b>	<b>No. of Projects Sanctioned (AFS issued)</b>	<b>No. of projects completed</b>
<b>1</b>	<b>Arunachal Pradesh</b>	<b>1</b>	<b>0</b>
<b>2</b>	<b>Assam</b>	<b>4</b>	<b>0</b>
<b>3</b>	<b>Manipur</b>	<b>6</b>	<b>0</b>
<b>4</b>	<b>Meghalaya</b>	<b>4</b>	<b>0</b>
<b>5</b>	<b>Mizoram</b>	<b>2</b>	<b>0</b>
<b>6</b>	<b>Nagaland</b>	<b>4</b>	<b>0</b>
<b>7</b>	<b>Sikkim</b>	<b>5</b>	<b>2</b>
<b>8</b>	<b>Tripura</b>	<b>4</b>	<b>0</b>
<b>9</b>	<b>Other Agencies</b>	<b>6</b>	<b>0</b>
	<b>Total</b>	<b>36</b>	<b>2</b>